

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-301-2020**

See Bhal Mikelin Distillery Pvt. Ltd. Petitioner
Versus
The Federal Bank Ltd. & Another Respondents

Mr. V. Sawant, Advocate for the Petitioner.

Mr. Vinoj Daniel, Advocate for Respondent No. 1.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 1st December, 2020

P.C.

At the request of Mr. Vinoj Daniel, the learned Counsel appearing on behalf of respondent no. 1, we grant extension of one week to the Bank to file its response. Copy of the response to be served upon the learned Counsel for the petitioner in advance.

2. Stand over to 09.12.2020.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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